5 DECEMBER 1952

MACHINE TOOL FACTORY

- *945. Shri S. C. Samanta: (a) Will the Minister of Production be pleased to refer to the answer to my Starred Question No. 584 asked on the 9th June. 1952, regarding the establishment of the Machine Tool Factory at Jalahalli near Bangalore and state whether the remaining three hangars have come and been erected?
- (b) Have Government surveyed the annual requirements of lathes and machine tools in the country and if so, what are they?
- (c) How far have the requirements been met by private concerns?
- (d) Will these private Machine Tool Factories be affected when the Stateowned factory begins production in August 1953, as contemplated?
- (e) If so, what protection do Government intend to give to these private concerns?

The Minister of Production (Sbrl K. C. Reddy): (a) The erection of the structural parts of the three remaining hangars is complete, but flooring electrification and partitioning remain to be done

- (b) The estimated demand for machine tools is worth about Rs. 5 rores per annum. It is not practice that to give the split-up of the requirements for each category of machine tool separately. However, the requirements of lathes of all sizes are estimated at 1200 number per annum.
- (c) The private industry have been in a position to meet almost all the requirements of the country in respect of simple, and primary (or general purpose) types of machine tools only. Production of larger sizes is insignificant. In the case of lathes, for example, production in sizes of 7" and below is more or less sufficient to meet the country's needs. Production of 8%" lathes has only just commenced.
- (d) It is the intention of Government that the production in the State-owned factory should be complementary to and not competitive with.
 - (e) Does not arise
- Shrt S. C. Samanta: May I know. Sir. whether the further plants and machineries that will be required for the full fledged production of machine tools in the factory had been imported as was mentioned by the hon. Minister on the last occasion?
- Shri K. C. Reddy: I do not oulte follow the question of the hon. Member Sir.

- Stri S. C. Samauta: Last time, the hon Minister said that further plant and machinery are under shipment I want to know whether all those have come?
- Shri K. C. Reddy: Sir. crders for machinery worth about a crore of rupees have been placed and the machinery has begun to come. Parts of it have already come and the other parts are on the way and they are expected as early as possible.
- Shri S. C. Samanta: In answer to part (b) of the question, the hon, Minister said.......
- Mr. Deputy-Speaker: The hon.
 Member need not repeat what the
 Minister said. He may content himself by saying. arising out of the
 answer to part (b) of the question
- Shri S. C. Samanta: May I know whether any representations from private machine tool manufacturers' associations, especially Indian Machine Tool Manufacturers' Associations, have come that they are being deprived of their right of manufacturing these things which they are manufacturing now?
- Shri K. C. Reddy: A representation has been received from the private industry and the representation was carefully examined and the Government are of the opinion that no competition is contemplated in the programme which the Government have at present for the manufacture of tools.
 - Sbri S. C. Samanta: May I know Sir, whether the Machine Tools Manufacturers' Association has been consulted or is being consulted now before taking to production in the factory?
- Shri K. C. Reddy: They were consided twice before—once in 1950 and again in February this year. An assurance has been given that they will be consulted at every important stage of the expansion of this industry.
- Shri S. C. Samanta: May 1 know whether the training schools proposed to be started has was stated by the General Manager during the hon. Minister's recent visit there—are under construction?
- Shri K. C. Beddy: We are still awaiting the proposals so far as the training school is concerned.
- Mr. Deputy-Speaker: I think it is time the questions come to a close.
- Stri V. P. Nayar: In view of the fact that fifteen minutes have been spent on digressions in regard to procedural matters, may I ask whether it will be possible for you to extend the Question hour today by another fifteen minutes?

Mr. Deputy-Speaker: There was no digression. Those matters were entirely relevant to the proceedings in this House and they therefore naturally formed a part and parcel of the Question-hour.

Shri V. P. Nayar: We have only been able to get through with eight questions today.

Mr. Deputy-Speaker: Is it the hon. Member's point that whatever he speaks is not a digression and whatever comes from the Chair's mouth constitutes a digression? The Question-hour is over.

WRITTEN ANSWERS TO QUESTIONS

POWER PRODUCTION FROM DAMODAR VALLEY AND BHAKRA-NANGAL PROJECTS

*946. Shri Krishna Chandra: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether the Estimates Committee in their fifth report for 1951-52 under para. 83 has observed that in the case of Damodar Valley Corporation and Bhakra-Nangal Project, the importance of irrigation is relegated to a secondary place and power production is given priority;
- (b) who is responsible for giving this priority to power production as against irrigation;
- (c) how much power has already become available from this project and where and how it has been utilised; and
- (d) whether the principal heneficiary has been Delhi and the townships round about it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes Sir.

Presumably the hon. Member refers to para 82 of the Estimates Committee Report.

(b) to (d). A statement glvlng the information is laid on the Table of the House. [See Appendix V, annexure No. 41].

FINAL OVERALL PIAN OF DAMODAR VALLEY PROJECT

*947. Shri Krishna Chandra: (a) Will the Minister of Irrigation and Power be pleased to state whether the attention of Government has been drawn to the observation made by the Estimates Committee in their fifth report for 195152 in para. 54 that no effort has been made by the Government or the Damodar Valley Corporation to make final over-all plans of the work

and arrive at the revised estimate of expenditure in keeping with the revised plans and the current economic conditions?

- (b) Have any final over-all estimates been since prepared?
- (c) If so, do Government propose to lay a copy thereof on the Table of the House?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes Sir.

- (b) Revised estimates for the project were prepared in August, 1952.
- (c) A copy of the revised estimates is laid on the Table of the House. [Coples placed in the Library. See No. IV. M.4(9a)].

COMMITTEE TO EXAMINE THE WORK OF D. V. C.

*948. Shri L. N. Mishra: Will the Minister of Irrigation and Power be pleased to state:

- (a) the composition of the committee appointed to examine the work done by the Damodar Valley Corporation; and
- (b) the terms of reference and the approximate time for submission of report?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) and (b), A copy of Resolution No. DW.10, dated 20th September. 1952 which gives the required Information la laid on the Table of the House, [See Appendix V, annexure No. 421.

REPORT AGAINST ONION EXPORTER

*949. Shri Namhiar: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether there was a report in 1951 against Shrl C. Ramachandran Pillai, an Onion Exporter of Tuticorln (Madras State) by the Dy Chief Controller of Exports, Madras to the effect that, he (the exporter) should be black-listed as he has gone against the Export Trade Control regulations and if so, what action has been taken; and
- (b) whether it is a fact that the above Shri C. Ramachandran Pillai was again issued licence for export of onions in 1952?

The Minister of Commerce (Shri Karmarkar): (a) and (b). No report has been received against Shri C. Ramachandran Pillai. It is presumed, however, that the hon. Member is referring to Shri G. Ramachandran Pillai. If so, a report against his export activities was received some-